

**COURT NO. 24**  
**THE HONOURABLE SRI JUSTICE HARINATH.N**

**To be Heard on Friday The 29th day of November 2024 (AFTER BENCH WORK WITH RRRJ-PROCEEDINGS THROUGH HYBRID MODE)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR PRONOUNCEMENT OF ORDERS</b>					
1	WP/27187/2011	K. SRIRAMA MURTHY VISAKHAPATNAM Vs THE FOOD CRAFT INSTITUTE VIZAG & ANOTHER	K RAJYA LAKSHMI	GP FOR HIGHER EDUCATION (AP) GP FOR TECHNICAL EDUCATION	VISAKHAPATNAM
2	WP/36407/2014 IA 1/2014(WPMP 45580/2014) Direction Petition IA 1/2018 Permission Petition IA 2/2018 Vacate Stay Petition IA 1/2024 Leave Petition IA 2/2024 Vacate Stay Petition	JAKKULA MARY PUJA W/O. JAKKULA VEERAJU AGE 40 YEARS Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	TATA SINGAIAH GOUD	S V RAMANA BATTULA SANJIAH GANDHI NARASIMHA RAO DAVULURI PRAKASHCHAKRAVARTH Y	WEST GODAVARI
<b>FOR DISMISSAL</b>					
3	WP/4028/2011 IA 1/2011(WPMP 4983/2011) Direction Petition	M/ SIVAIAH GUNTUR DIST. Vs THE APSRTC. REP. BY MD HYD & 3 OTHRS	S M SUBHAN	K SATYANARAYAN MURTHY(SC FOR APSRTC)	GUNTUR
4	WP/7895/2011 IA 1/2011(WPMP 9815/2011) Direction Petition	C.VENKATESWARA RAJU PRAKASAM DISTRICT Vs AP STATE COOP.RURAL IRRIGATION CORPN. & 2 OTHERS	V B SUBRAHMANYAM	P SATISH KUMAR(SC FOR APSCR IRRICL)	PRAKASAM
5	WP/18448/2011 IA 1/2011(WPMP 22248/2011) Direction Petition IA 1/2018 L R Petition WP/18324/2011 WP/18410/2011	M.V. RANGA SAI Vs PRIMARY AGRICULTURAL CO- OPERATIVE SOCIETY KARLAM	NANDIGAM KRISHNA RAO	GP FOR COOPERATION P DURGA PRASAD	VIZIANAGARAM
6	WP/18324/2011 IA 1/2011(WPMP 22083/2011) Direction Petition	M.ATCHUTA RAMA RAJU Vs PRIMARY AGRICULTURAL CO- OPERATIVE SOCIETY SATHAMVALASA	NANDIGAM KRISHNA RAO	GP FOR COOPERATION P DURGA PRASAD	VIZIANAGARAM
7	WP/18410/2011 IA 1/2011(WPMP 22193/2011) Direction Petition	K.PARAMESWARA RAO S/O LATE ADINARAYANA Vs PRIMARY AGRICULTURAL CO- OPERATIVE SOCIETY	NANDIGAM KRISHNA RAO	GP FOR COOPERATION	VIZIANAGARAM
8	WP/23281/2011	CHUNCHU LAKSHMI NARAYANA GUNTUR DIST. Vs THE DY.COMMISSIONER OF LABOUR VIJAYAWADA & 2 OTRS.	S LAKSHMINARAYANA REDDY	GP FOR LABOUR	KRISHNA

9	WP/23897/2011	M.YELAMANDIAH VIJAYAWADA KRISHNA DISTRICT. Vs CHAIRMAN & M.D. NEW INDIA ASSURANCE MUMBAI & 2 OTHERS	M/S MARY LEGAL CONSULTANCY	VEDULA SRINIVAS	KRISHNA
10	WP/24653/2011	V.SRINIVASA RAO SRIKAKULAM DISTRICT Vs THE DIST.COLLECTORSRIKAK ULAM DISTRICT & 2 OTHERS	ARAVALA RAMA RAO	SPL C FOR NREGS(M S R CHANDRA MURTHY) GP FOR PANCHAYAT RAJ RURAL DEV	SRIKAKULAM
11	WP/25733/2011 IA 1/2011(WPMP 31718/2011) Direction Petition	V.SRINIVAS RAO WG Vs COMMISSIONER OF TECH EDUCATIONKAKINADA& 2 OTRS	M SURENDER RAO	GP FOR TECHNICAL EDUCATION TURAGA SAI SURYA	WEST GODAVARI
12	WP/25838/2011	S.M.SAIDAGUNTUR DIST Vs GOVT.OF INDIAREP.BY SCYHOME DEPTNEW DELHI&3 OTRS	NARINDER PAL SINGH	ADHI VENKATESWARA RAO DEPUTY SOLICITOR GENERAL OF INDIA	GUNTUR
13	WP/26013/2011	V. CHANDRAPPA CHITTOOR DIST. Vs PRL. SECY. H.E. DEPT. & 3 ORS.	PAVULURI SREENIVASULU	GP FOR EDUCATION	CHITTOOR
14	WP/26097/2011	K. KUSUMA KUMARI Vs TIRUMALA TIRUPATHI DEVASTHANAM	K UDAYA SRI	.	CHITTOOR
15	WP/26631/2011	SRI M. NARASIMHAPPA ANANTAPUR DISTRICT. Vs CHAIRMAN-CUM- PRESIDING OFFICER ANANTAPUR DT & ANOTHER	A HANUMANTHA REDDY	GP FOR LABOUR	ANANTAPUR
16	WP/26681/2011	D. PURUSHOTHAM NAIDU CHITTOOR DIST & 60 OTHERS Vs CENTRAL PROVIDENT FUND COMMR NEW DELHI & 2 OTHERS	VENKATA RAMAIAH KARUMURI	RAVINDRA YANAMANDRA P RAMABHOOPAL REDDY	CHITTOOR
17	WP/26703/2011	B. SATYA MURTHY TIRUPATI & 61 OTRS. Vs THE CENTRAL P.F.COMMISSIONER NEW DELHI - 06 & 2 OTRS.	VENKATA RAMAIAH KARUMURI	RAVINDRA YANAMANDRA P RAMABHOOPAL REDDY SRINIVAS PEDAPUDI	CHITTOOR
18	WP/26767/2011 IA 1/2011(WPMP 33046/2011) Direction Petition	J.S.KUSUMA KUMAR & ANOTHER Vs SECY UNION OF INDIA & 4 OTHERS	D GOVERDHANACHARY	GP FOR HIGHER EDUCATION	WEST GODAVARI
19	WP/26846/2011 IA 1/2011(WPMP 33146/2011) Direction Petition	G. MURALIDHAR KRISHNA DIST. Vs V.C. & M.D. APSRTC HYD. & ANO.	KOPPULA GOPAL	K SATYANARAYAN MURTHY(SC FOR APSRTC)	KRISHNA
20	WP/27067/2011 IA 1/2011(WPMP 33434/2011) Direction Petition IA 1/2023 Leave Petition	M.V.RAVI KUMAR GUNTUR Vs COMMISSIONER OF ENDOWMENTS & 2 OTHERS	K ANANDA RAO	GP FOR ENDOWMENTS	GUNTUR

21	WP/28563/2011 IA 1/2011(WPMP 35271/2011) Direction Petition	M.EDUKONDALUKURNOO L DIST Vs AP.PGC LTDREP.BY CHAIRMANHYD& 3 OTRS	B KIRAN KUMAR	Nagaraju Naguru Standing Counsel For APGENCO	KURNOOL
22	WP/28664/2011 IA 1/2011(WPMP 35417/2011) Direction Petition	SRI J. SUDHAKAR ANANTAPUR DISTRICT. Vs M.D. A.P. STATE CIVIL SUPPLIES CORP LTD. HYD & ANOTHER	T D PANI KUMAR	GP FOR CIVIL SUPPLIES KALAMATA R BABU(SC AP CIVIL SUPPL CORPN)	ANANTAPUR
23	WP/28829/2011	V.SRINIVASA RAO GUNTUR DISTRICT Vs THE DIST.COLLECTORGUNTU R & 4 OTHERS	RAVIKUMAR MATHANGI	GP FOR REVENUE GP FOR LAND ACQUISITION	GUNTUR
24	WP/28994/2011 IA 1/2011(WPMP 35857/2011) Direction Petition WP/28293/2011	T.ADINARAYANAVIZIANAG ARAM DIST& 67 OTRS Vs GOVT.OF APREP.BY PRL.SCYSCHOOL EDUHYD& 6 OTRS	KURITI BHASKARA RAO	GP FOR SCHOOL EDUCATION GP FOR PANCHAYAT RAJ RURAL DEV	VIZIANAGARAM
25	WP/29686/2011	M. REDDAPPA REDDY Vs THE ANDHRA PRADESH POWER GENERATION CORP. LTD.	P RAVI SHANKER	GP FOR EMPLOYMENT & TRAINING Nagaraju Naguru Standing Counsel For APGENCO	YSR KADAPA
26	WP/29733/2011 IA 1/2011(WPMP 36833/2011) Direction Petition	SIVA SAI AIDED UPPER PRIMARY SCHOO Vs THE GOVERNMENT OF ANDHRA PRADESH	P V S S S RAMA RAO	GP FOR SCHOOL EDUCATION	PRAKASAM
27	WP/29868/2011 IA 1/2011(WPMP 37010/2011) Direction Petition	B. SUSEELA Vs THE DISTRICT COLLECTOR	M PERI REDDY	GP FOR REVENUE	GUNTUR
28	WP/29871/2011 IA 1/2011(WVMP 4375/2011) Vacate Stay Petition	S. VENKATA RAMANA MURTHY KADAPA DIST & 3 OTHERS Vs CHAIRMAN APGCL HYD & 2 OTHERS	P RAVI SHANKER	Nagaraju Naguru Standing Counsel For APGENCO V SESA KUMARI	YSR KADAPA
29	WP/29955/2011 IA 1/2011(WPMP 37123/2011) Direction Petition	N.V. KUMAR Vs THE VICE CHAIRMAN & MANAGING DIRECTOR APSRTC	KOPPULA GOPAL	K SATYANARAYAN MURTHY(SC FOR APSRTC)	EAST GODAVARI
30	WP/30546/2011	V. SRIDEVI SRIKAKULAM DISTRICT. Vs THE PROJECT OFFICER RAJEEV VIDYA MISSION SRIKAKULAM &4 OTH	D BALA KISHAN RAO	REVANURU SUDHA RANI (SC FOR SAMAGRA SHIKSHA) G SEENA KUMAR (SC FOR APEWIDC AND RVM SSA	SRIKAKULAM
31	WP/30586/2011	D. VIJAYA SEKHAR Vs THE SOUTHERN POWER DISTRIBUTION COMPANY LTD. TIRUPATI	B MALLESWARI		CHITTOOR
32	WP/30736/2011 IA 1/2011(WPMP 38119/2011) Direction Petition WP/30967/2012	APSRTC RETIRED EMPLOYEES WELFARE ASSOCIATION Vs CENTRAL PROVIDENT FUND COMMISSIONER	VENKATA RAMAIAH KARUMURI	V VEERABHADRA CHARY	CHITTOOR

33	WP/30967/2012 IA 1/2012(WPMP 39496/2012) Direction Petition	N. CHENGALRAYULU Vs THE REGIONAL PROVIDENT FUND COMMISSIONER	G NAND RAJ YADAV	RAVINDRA YANAMANDRA S SASIKALA	CHITTOOR
34	WP/30778/2011 IA 1/2011(WPMP 38175/2011) Direction Petition IA 2/2011(WPMP 38176/2011) Direction Petition IA 1/2018 Implead Petition	NALLADI ARJUNA RAO KRISHNA DIST. Vs THE STATE OF A.P.REP.BY PRL.SECRETARYENDOW. DEPT.HYD.&6OT	GOPALA RAO AMANCHARLA V	GP FOR ENDOWMENTS N GURU GOPAL V T M PRASAD P NAGENDRA REDDY SHAKE ABDUL AZEEM	KRISHNA

#### **FINAL HEARING**

35	WP/3969/2011 IA 1/2011(WPMP 4911/2011) Direction Petition	D. ARJUN RAO Vs THE ASST. GENERAL MANAGER	K R PRABHAKAR	DEPUTY SOLICITOR GENERAL OF INDIA V UMA DEVI S NANDA	KRISHNA
36	WP/5912/2011 IA 1/2011(WVMP 2158/2011) Vacate Stay Petition IA 2/2011(WPMP 7356/2011) Suspension Petition	K. VIRUPAKSHI Vs THE PROJECT DIRECTOR / ADDITIONAL DPC	K V RAGHU VEER	GP FOR PANCHAYAT RAJ & RURAL DEV G SESHADRI(SC FOR MPP ZPP)	KURNOOL
37	WP/13666/2011 IA 1/2011(WPMP 16556/2011) Direction Petition IA 1/2024 Leave Petition IA 2/2024 Additional Material Petition	AFZAL SHAW & ANOTHER Vs THE A.P.C.C.F.C.LTD HYDERABAD & 2 OTHERS	G SRINIVASULA REDDY	B PRUDHVI KUMAR (SC FOR APSCCFC) M SUDHIR(SC FOR APSCCFCORP HYD) BABUJI TENNETI (STANDING COUNSEL FOR APSC CFC)	KRISHNA
38	WP/13727/2011 IA 1/2011(WVMP 2959/2011) Vacate Stay Petition IA 2/2011(WPMP 16648/2011) Direction Petition	D. DASTAGIRI Vs THE A.P. SOUTHERN POWER DISTRIBUTION COMPANY LIMITED	G V SHIVAJI	Y.NAGI REDDY (APSPDCL) V R REDDY KOVVURI(SC FOR APSPDCL) P LAKSHMA REDDY	YSR KADAPA
39	WP/21287/2011 IA 1/2011(WPMP 25914/2011) Direction Petition	A.SIVAIHAKURNOOL DIST Vs THE APSRTC REP.BY ITS MANAGING DIRECTORHYD& 2 OTRS	S M SUBHAN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KURNOOL
40	WP/24327/2011 IA 1/2011(WVMP 4797/2011) Vacate Stay Petition WP/23967/2011 WP/24331/2011 WP/24341/2011 WP/24346/2011 WP/24357/2011	THE MUNICIPAL CORPORATION KURNOOL Vs THE STATE OF A.P. REP BY ITS SECRETARY	S D GOWD	GP FOR MUNICIPAL ADMN AND URBAN DEV P RAGHAVENDRA REDDY Notice to Sole Petitioner Served, Acknowledgement Received.	KURNOOL
41	WP/23967/2011 IA 1/2011(WPMP 29397/2011) Suspension Petition	THE MUNICIPAL CORPORATION KURNOOL Vs THE STATE OF A.P. REP BY ITS SECRETARY	B HANUMANTHA RAO (SC FOR KUR&NEL MC)	GP FOR MUNICIPAL ADMN AND URBAN DEV GP FOR LABOUR	KURNOOL
42	WP/24331/2011 IA 1/2012(WVMP 72/2012) Vacate Stay Petition	THE MUNICIPAL CORPORATION OF KURNOOL Vs THE STATE OF ANDHRA PRADESH	S D GOWD	GP FOR MUNICIPAL ADMN AND URBAN DEV P RAGHAVENDRA REDDY GP FOR LABOUR Notice to Sole Petitioner Served, Acknowledgement Received	KURNOOL

43	WP/24341/2011 IA 1/2011(WVMP 4796/2011) Vacate Stay Petition	THE MUNICIPAL CORPORATION KURNOOL Vs THE STATE OF ANDHRA PRADESH	S D GOWD	GP FOR MUNICIPAL ADMN AND URBAN DEV P RAGHAVENDRA REDDY GP FOR LABOUR Notice to Sole Petitioner Served, Acknowledgement Received	KURNOOL
44	WP/24346/2011 IA 1/2011(WVMP 4555/2011) Vacate Stay Petition	THE MUNICIPAL CORPORATION KURNOOL Vs THE STATE OF A.P. REP BY ITS SECRETARY	B HANUMANTHA RAO (SC FOR KUR&NEL MC)	GP FOR MUNICIPAL ADMN AND URBAN DEV P RAGHAVENDRA REDDY GP FOR LABOUR	KURNOOL
45	WP/24357/2011 IA 1/2011(WVMP 4798/2011) Vacate Stay Petition IA 2/2011(WPMP 29895/2011) Suspension Petition	THE MUNICIPAL CORPORATION KURNOOL Vs THE STATE OF A.P. REP. BY ITS SECRETARY	B HANUMANTHA RAO (SC FOR KUR&NEL MC)	GP FOR MUNICIPAL ADMN AND URBAN DEV P RAGHAVENDRA REDDY GP FOR LABOUR	KURNOOL
46	WP/24624/2011	S. VIJAYA KUMARI Vs THE GOVERNMENT OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR EDUCATION	YSR KADAPA
47	WP/24724/2011 IA 1/2011(WPMP 30396/2011) Direction Petition IA 2/2011(WPMP 30397/2011) Direction Petition IA 3/2011(WPMP 30398/2011) Direction Petition	P.CHINNA LALAPPA KURNOOL DISTRICT & 45 OTHERS Vs THE GOVT OF AP. DEPT OF ENERGY HYDERABAD & ANOTHER	PEETA RAMAN	GP FOR ENERGY ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO)	KURNOOL
48	WP/26161/2011 IA 1/2011(WPMP 32275/2011) Direction Petition	GEN. SECY. A.P. SEEDS WORKERS UNION PANAGAL Vs PRL. SECY. LABOUR HYD. & 3 ORS.	S ASHOK ANAND KUMAR	GP FOR LABOUR G MALLIKHARJUNA RAO A.V.V.S.N MURTHY SC for APSSDCL	CHITTOOR
49	WP/26502/2011 IA 1/2011(WPMP 32700/2011) Direction Petition	MADIBOYINA JAGANNADHAM Vs THE GOVERNMENT OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR COOPERATION T V SRI DEVI	VIZIANAGARAM
50	WP/26685/2011 IA 1/2011(WPMP 32933/2011) Direction Petition	ERNKIVENKATA RAMAYYA VSP & 5 OTHERS Vs SECY MINISTRY OF HI&PE NEW DELHI & 2OTHERS	A V S LAXMI		VISAKHAPATNAM
51	WP/27595/2011 IA 1/2011(WPMP 34039/2011) Direction Petition	N.MAHESHWAR MURTHYNELLORE Vs AP.STATE HOUSING CORP.LTDREP.BY MANAGING DIRECTORHYD&ANO	V SESA KUMARI	SUDHAKAR REDDY T (SC FOR APSHC)	SPS NELLORE
52	WP/27612/2011 IA 1/2011(WPMP 34058/2011) Direction Petition IA 1/2013(WPMP 31904/2013) Direction Petition	A.MEENA KUMARIE.GDIST Vs SECY HE DEPT HYD AP & 2 OTHERS	K SATYANARAYANA MURTHY	GP FOR HIGHER EDUCATION V T M PRASAD	EAST GODAVARI
53	WP/27809/2011	K.HANUMANTHA RAO MADHAPURHYDERABAD Vs INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT ANANTAPUR & 2 OTHERS	V MALLIK	GP FOR LABOUR G V S GANESH	ANANTAPUR

54	WP/28136/2011 IA 1/2011(WPMP 34717/2011) Direction Petition WP/25948/2011	BANDARU GANGUNAIDU Vs THE GOVERNMENT OF ANDHRA PRADESH	KURITI BHASKARA RAO	GP FOR SCHOOL EDUCATION GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
55	WP/28692/2011 IA 1/2011(WVMP 4457/2011) Vacate Stay Petition	M.V.SURYAPRAKAS RAO ANANTAPUR DIST Vs THE MANAGER GROUP TEMPLES ANANTAPUR DIST & 3 OTHERS	R V NAGABUSHNAM RAO	V T M PRASAD GP FOR ENDOWMENTS	ANANTAPUR
56	WP/29882/2011 IA 1/2011(WPMP 37032/2011) Direction Petition IA 4/2011(WVMP 170702/2011) Vacate Stay Petition	G. SRINIVASULU Vs THE APGENCO	G V SHIVAJI	Nagaraju Naguru Standing Counsel For APGENCO V SESA KUMARI	YSR KADAPA
57	WP/12028/2012 IA 1/2012(WPMP 15119/2012) Direction Petition	P. VENKATA RAMAN Vs THE A.P.STATE ROAD TRANSPORT CORPORATION	P VISESWAR RAO	SOLOMON RAJU MANCHALAFOR (APSRTC)	VIZIANAGARAM
58	WP/33692/2012 IA 1/2012(WPMP 42831/2012) Suspension Petition WP/33697/2012 WP/40599/2012	KILARI MOHAN RAO Vs THE DISTRICT COLLECTOR	M V RAJA RAAM	GP FOR PANCHAYAT RAJ & RURAL DEV SPL C FOR NREGS(M S R CHANDRA MURTHY)	SRIKAKULAM
59	WP/33697/2012 IA 1/2012(WPMP 42839/2012) Suspension Petition	KILARI LAKSHMANA RAO Vs THE DISTRICT COLLECTOR	M V RAJA RAAM	GP FOR PANCHAYAT RAJ & RURAL DEV SPL C FOR NREGS(M S R CHANDRA MURTHY)	SRIKAKULAM
60	WP/40599/2012 IA 1/2012(WPMP 51487/2012) Suspension Petition	BAKA LOKESWARA RAO SRIKAKULAM DIST Vs DIST COLLECTOR SRIKAKULAM & 2 OTHERS	M V RAJA RAAM	GP FOR PANCHAYAT RAJ & RURAL DEV SPL C FOR NREGS(M S R CHANDRA MURTHY)	SRIKAKULAM
61	WP/35804/2012 IA 1/2012(WPMP 45518/2012) Suspension Petition	C.S. MANYAM. Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	V S R MURTHY V UMA DEVI	K VISWANATHAM (SC FOR APSRTC)	CHITTOOR
62	WP/24444/2014 IA 1/2015(WVMP 3560/2015) Vacate Stay Petition IA 1/2016(WVMP 867/2016) Vacate Stay Petition	P.ASHOK KUMAR Vs COMMISSIONER & DIRECTOR OF S.EHYD& 3	K N VIJAYA LAXMI	GP FOR SCHOOL EDUCATION (AP) SAI GANGADHAR CHAMARTY	SPS NELLORE
63	WP/32372/2014 IA 1/2014(WPMP 40468/2014) Fix an Early Date	V. NAGARAJA RAO Vs SAPTAGIRI GRAMEENA BANK	M DELHI BABU	K SRINIVASA MURTHY B UMA DEVI	CHITTOOR
64	WP/33455/2014 IA 1/2014(WPMP 41815/2014)-Direction Petition	D.C. DASTAGIRI C-939934 Vs THE A.P.S.R.T.C. REP BY ITS MANAGING DIRECTOR	S M SUBHAN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KURNOOL

**NOTE: AFTER DAILY LIST WEEKLY LIST WILL BE TAKEN UP**